

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-81/2007/1470 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri J. Singh,
Civil Judge and Asstt. Sessions Judge No. 1
cum i/c District & Sessions Judge,
Cachar, Silchar.

Dated Guwahati, the th 20 March 2019.

Sub:- **Charge hand over.**

Ref:- Your letter No. CJ(1) Sil/512/2019/87 Date 18.03.2019

Sir,

With reference to the above, I am directed to inform you that the CJM, Cachar, Silchar is to remain in charge of the Court and office of the District and Sessions Judge, Cachar, Silchar during the period w.e.f. 21.03.2019 to 24.03.2019

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

1472
Memo NO.HC.VII-81/2007/1471- /A, dated 20.03.19

Copy to:

1. The Chief Judicial Magistrate, Cachar, Silchar.
- ✓ 2. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Relas